

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 30.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 270/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt Ltd
NAME OF THE PETITIONER(S)	Sushant Dubey & Another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt Ltd & (02) Others
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Desai	Cs. Counsel	986670	[Signature]
V. Desai	Counsel	9866708054	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Parindrakumar	Sr Counsel		
V. Apparao	Counsel	9866070905	

RATAPATHIRAO

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Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioner and Shri Raja Sripathi Rao, Ld. Counsel for the Respondent.

Post the case on 22.02.2018.



Member (T)

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Uyghur

Membr (J)